<u>Status of Applications received from Online Payment Aggregators (PAs) and Payment Aggregators- Cross Border (PAs-CB) under Payment and Settlement Systems Act, 2007 – As on 01.10.2025</u>

Table A: Existing PAs which can operate as Online Payment Aggregators

Sr No.	Name of the entity	Remarks
1.	Dreamplug Paytech Solutions Private Limited	In-Principle Authorisation Granted
2.	Mpurse Services Private Limited	In-Principle Authorisation Granted
3.	NTT DATA Payment Services India Limited	In-Principle Authorisation Granted
4.	Paymate India Private Limited	In-Principle Authorisation Granted
5.	PayTM Payments Services Limited	In-Principle Authorisation Granted
6.	Tapits Technologies Private Limited	In-Principle Authorisation Granted
7.	Tyche Payment Solutions Private Limited	In-Principle Authorisation Granted
8.	Unimoni Enterprise Solutions Private Limited *	In-Principle Authorisation Granted
9.	Freecharge Payment Technologies Private Limited *	Application Under Process
10.	Global Payments Asia-Pacific (India) Private Limited *	Application Under Process
11.	LivQuik Technology (India) Private Limited	Application Under Process

^{*} No new merchants to be onboarded until advised otherwise.

<u>Table B: New PAs – Applications which have been granted in-principle authorisation / applications which are currently under process – Cannot operate</u>

Sr No.	Name of the entity	Remarks
1.	Aditya Birla Capital Digital Limited	In-Principle Authorisation Granted
2.	Appnit Technologies Private Limited	In-Principle Authorisation Granted
3.	Aurus Paytech Private Limited	In-Principle Authorisation Granted
4.	Euronet Services India Private Limited	In-Principle Authorisation Granted
5.	First Data (India) Private Limited	In-Principle Authorisation Granted
6.	Nium India Private Limited	In-Principle Authorisation Granted
7.	I Money Pay Private Limited	In-Principle Authorisation Granted
8.	IRCTC Payments Limited	In-Principle Authorisation Granted
9.	Omniware Technologies Private Limited	In-Principle Authorisation Granted
10.	PB Pay Private Limited	In-Principle Authorisation Granted
11.	Quicktouch Technologies Limited	In-Principle Authorisation Granted
12.	SBI Payment Services Private Limited	In-Principle Authorisation Granted
13.	Sodexo SVC India Private Limited	In-Principle Authorisation Granted
14.	Chaseout Payments Private Limited	Application Under Process
15.	Electronic Payment and Services Private Limited	Application Under Process
16.	Findi India Private Limited	Application Under Process
17.	GoKwik Commerce Solutions Private Limited	Application Under Process
18.	Integra Micro Systems Private Limited	Application Under Process
19.	Otropay India Private Limited	Application Under Process
20.	Paygrex Technologies Private Limited	Application Under Process
21.	Smart Payment Solutions Private Limited	Application Under Process

Table C: Online PA – Applications which were returned / withdrawn / refused- Cannot operate

Existing PAs were advised to stop online payment aggregation activity and close nodal / escrow account(s) within a period of 180 days from the date of return of application.

Sr No.	Name of the entity	Whether	Remarks
		Existing PA / New PA	
1.	Aggrepay Payments Solutions Private Limited	Existing PA	Application returned on 08.02.2023
2.	Akonto Payment Solutions Private Limited	Existing PA	Application returned on 19.01.2023
3.	BrokenTusk Technologies Private Limited $^{\Omega}$	Existing PA	Application returned on 07.10.2022
4.	Dinero Payment Services Private Limited	Existing PA	Application refused on April 18, 2023
5.	Ezetap Mobile Solutions Private Limited $^{\Omega}$	Existing PA	Application returned on 10.10.2022
6.	Flexmoney Technologies Private Limited	Existing PA	Application returned on 17.10.2022
7.	fonePaisa Payment Solutions Private Limited	Existing PA	Application returned on 10.10.2022
8.	FSS Grameenpay Private Limited	Existing PA	Application returned on 02.02.2022
9.	Golden Legand Leasing and Finance Limited	Existing PA	Application returned on 20.01.2023
10.	INSOnline India Private Limited	Existing PA	Application returned on 28.02.2023
11.	Instamojo Technologies Private Limited	Existing PA	Application returned on 27.09.2023
12.	Kopayments Private Limited	Existing PA	Application returned on 29.12.2022
13.	Letzpay Solution Private Limited	Existing PA	Application returned on 08.05.2023
14.	Marg Fintech Private Limited ^Ω	Existing PA	Application returned on 29.03.2023
15.	Paygate India Private Limited	Existing PA	Application refused on April 18, 2023
16.	Paykun Payment Solutions Private Limited	Existing PA	Application returned on 02.02.2022
17.	Payswiff Solutions Private Limited	Existing PA	Application returned on 19.10.2022
18.	Senrysa Technologies Private Limited	Existing PA	Application returned on 28.02.2023
19.	Synergistic Financial Networks Private Limited $^{\Omega}$	Existing PA	Application returned on 07.10.2022
20.	Vmobo Mobile Private Limited	Existing PA	Application returned on 08.12.2021
21.	Volks Electronics Private Limited	Existing PA	Application returned on 03.12.2021

22.	Worldline India Private Limited ^Ω	Existing PA	Application returned on 28.09.2022
23.	Wunderbaked Technologies Private Limited	Existing PA	Application returned on 20.01.2023
24.	Zenex E-Commerce Private Limited	Existing PA	Application returned on 03.12.2021
25.	Aceware Fintech Services Private	New PA	Application returned on
	Limited		29.11.2022
26.	Adhishwar Nivesh Private Limited	New PA	Application returned on 01.08.2025
27.	Aditya Birla Capital Digital Limited	New PA	Application returned on 15.04.2025
28.	AGDP Fintech Private Limited	New PA	Application returned on 15.12.2021
29.	Apexpay Technologies Private Limited	New PA	Application returned on 07.10.2022
30.	Asian Checkout Private Limited	New PA	Application returned on 20.10.2022
31.	BeBuoy Infoservices Private Limited	New PA	Application returned on 27.11.2020
32.	BNY Finserv Private Limited	New PA	Application returned on 12.08.2025
33.	Bongdeal India Private Limited	New PA	Application returned on 10.11.2022
34.	CAMS Payment Services Private Limited	New PA	Application returned on 25.10.2021
35.	Cash Friend Fintech Private Limited	New PA	Application returned on 18.10.2023
36.	CGB Fintek Private Limited	New PA	Application returned on 12.06.2024
37.	Commonwealth Inclusive Growth Services Limited	New PA	Application returned on 07.10.2022
38.	Digidios Payments Services Private	New PA	Application returned on 11.08.2025
39.	Ditya Finance Private Limited	New PA	Application returned on 10.12.2021
40.	Dugar Finance & Investments Limited	New PA	Application returned on 21.07.2025
41.	E-Meditek Global Private Limited	New PA	Application returned on 30.09.2022
42.	FintechDaddy Solutions Private Limited	New PA	Application returned on 18.10.2023
43.	ePaisa Services Private Limited	New PA	Application returned on 27.07.2020
44.	Eutro Agro Products Private Limited	New PA	Application returned on 10.11.2022
45.	Gonexa Instant Payment Private Limited	New PA	Application returned on 21.11.2023
46.	Hindon Mercantile Limited	New PA	Application returned on 10.01.2023

47.	InCashMe Mobile Wallet Service	New PA	Application returned on
	Private Limited		30.05.2022
48.	Indian Railway Catering and Tourism	New PA	Application returned on
40	Corporation Limited	N. D.	26.02.2021
49.	Ippopay Technologies Private Limited	New PA	Application returned on
	T	N. D.	13.02.2023
50.	Iserveu Technology Private Limited	New PA	Application returned on
	16 11 15		23.09.2021
51.	Kashind Financiers Limited	New PA	Application returned on 10.12.2021
52.	Kedarpay Solutions Private Limited	New PA	Application returned on
02.	redaipay coldions i mate Elimica	TVCW 170	12.01.2023
53.	KGC Infotech Private Limited	New PA	Application returned on
			13.08.2025
54.	Kredx Platform Private Limited	New PA	Application returned on
			07.12.2022
55.	Letzpay Solution Private Limited	New PA	Application returned on
	' '		20.08.2025
56.	Mewt Account Private Limited	New PA	Application returned on
			03.04.2025
57.	Minions Ventures Private Limited ^Ω	New PA	Application returned on
			18.02.2025
58.	Mufinpay Payment Solution Private	New PA	Application returned on
	Limited		04.07.2025
59.	MySwadeshi Product Private Limited	New PA	Application returned on
	'		11.12.2023
60.	Naffa Innovations Private Limited	New PA	Application returned on
			13.10.2021
61.	Nearby Technologies Private Limited	New PA	Application returned on
			26.07.2022
62.	Newbazaar Technologies Private	New PA	Application returned on
	Limited		10.10.2022
63.	Ola Financial Services Private Limited	New PA	Application returned on
			28.09.2022
64.	Pay2ment Software Technologies	New PA	Application returned on
	Private Limited		14.01.2025
65.	Paygator Fintech Private Limited	New PA	Application returned on
			30.01.2024
66.	Paygoal Business Solutions Private ^Ω	New PA	Application returned on
			08.07.2024
67.	Pay Point India Network Private	New PA	Application returned on
	Limited		28.10.2022
68.	Paytekk India Private Limited	New PA	Application returned on
			14.10.2022
69.	Paytel Financial Technologies Private	New PA	Application returned on
	Limited ^Ω		31.10.2023
70.	Prevxee E-commerce (India) Private	New PA	Application returned on
	Limited		10.11.2022
71.	Rapyd Aggregator Network India	New PA	Application returned on
	Private Limited		29.09.2021

72.	Rupifi Technology Solutions Private	New PA	Application returned on
	Limited		10.11.2022
73.	S2 Payments and Tech Solutions	New PA	Application refused on
	Private Limited		27.06.2025
74.	Safee Peee India Private Limited	New PA	Application returned on
			10.11.2022
75.	Safexpay Payments Aggregator	New PA	Application returned on
	Private Limited		22.11.2021
76.	Sambhavpay Payments Solutions	New PA	Application returned on
	Private Limited		27.04.2023
77.	Skilworth Technologies Private Limited	New PA	Application returned on
			26.09.2022
78.	Spay Fintech Private Limited	New PA	Application returned on
			14.08.2023
79.	Twid Rewards Global Private Limited	New PA	Application returned on
			07.12.2022
80.	Virtual Galaxy Infotech Private Limited	New PA	Application returned on
			28.12.2020
81.	V. Vang Solutions Private limited	New PA	Application returned on
			15.05.2024
82.	Wasfa Technology Private Limited	New PA	Application returned on
			13.09.2023
83.	Yalamanchili Software Exports Private	New PA	Application returned on
	Limited		29.08.2022
84.	Zhudao Infotech Private Limited	New PA	Application returned on
			06.01.2023

 $\boldsymbol{\Omega}$ Applications were withdrawn by these entities.

Table D: Existing PAs-CB which can operate as Payment Aggregator- Cross Border

Sr No.	Name of the entity	Remarks
1.	GoBrisk Technologies Private Limited	In-Principle Authorisation Granted
2.	PayPal Payments Private Limited	In-Principle Authorisation Granted
3.	Skydo Technologies Private Limited	In-Principle Authorisation Granted
4.	Trade Pe Tech Private Limited	In-Principle Authorisation Granted
5.	Wise Payments India Private Limited	In-Principle Authorisation Granted
		·
6.	Airpay Payment Services Private Limited	Application under process
7.	Boku Network Services IN Private Limited	Application under process
8.	Nium India Private Limited	Application under process
9.	PayGlocal Technologies Private Limited	Application under process
10.	PayU Payments Private Limited	Application under process
11.	Razorpay Software Private Limited	Application under process

Table E: New PAs-CB - Applications which are currently under process - Cannot operate-

Sr No.	Name of the entity	Remarks
1.	Les-Amis Private Limited	In-Principle Authorisation Granted
2.	Xflow Payments India Private Limited	In-Principle Authorisation Granted
3.	Concerto Software and Systems Private Limited	Application under process
4.	Easebuzz Private Limited	Application under process
5.	Paygrex Technologies Private Limited	Application under process
6.	Paymate India Private Limited	Application under process
7.	Payoneer India Private Limited	Application under process
8.	PhiCommerce Private Limited	Application under process
9.	Pine Labs Limited (formerly known as Pine Labs Private Limited)	Application under process
10.	Toucan Payments (India) Private Limited	Application under process
11.	Unlimint IN Private Limited	Application under process

Table F: PAs-CB - Applications which were returned / withdrawn / refused - Cannot operate

Sr No.	Name of the entity	Whether Existing PA / New PA	Remarks
1.	Adhishwar Nivesh Private Limited	New PA-CB	Application returned on 01.08.2025
2.	6Point3 Technologies Private Limited	Existing PA-CB	Application returned on 16.07.2024
3.	Appreciate Credit Technologies India Private Limited	New PA-CB	Application returned on 27.08.2024
4.	Decfin Tech Private Limited	New PA-CB	Application returned on 28.04.2025
5.	InsOnline India Private Limited	Existing PA-CB	Application refused on 20.03.2025
6.	In-Solutions Global Limited	New PA-CB	Application returned on 23.05.2025
7.	KGC Infotech Private Limited	New PA-CB	Application returned on 13.08.2025
8.	Letzpay Solution Private Limited	New PA-CB	Application returned on 20.08.2025
9.	NexG Payments Private Limited	New PA-CB	Application returned on 01.08.2025
10.	NTT DATA payment services India Limited	New PA-CB	Application returned on 28.04.2025
11.	Pozium Ventures Private Limited	Existing PA-CB	Application returned on 29.07.2024

12.	Quick Forex Limited	New PA-CB	Application returned on
			07.11.2024
13.	SRS Live Technologies Private Limited	New PA-CB	Application returned on
			28.04.2025
14.	Stripe India Private Limited ^Ω	New PA-CB	Application returned on
			12.07.2024

 $[\]Omega$ Applications were withdrawn by these entities.

Note:

i. List of Online Payment Aggregators and Payment Aggregators- Cross Border that have been granted Certificate of Authorisation (CoA)/ approval can be accessed at

https://rbi.org.in/web/rbi/payment-and-settlements/other-links/information-useful-to-banks-fis/payment-system-operators

- ii. While <u>existing PAs and PAs-CB</u> (that have applied for authorisation within the stipulated timelines) can continue business unless advised otherwise by the Reserve Bank of India, <u>new PAs and PAs-CB</u> cannot commence operations until they are granted 'authorisation' under Section 7 of the Payment and Settlement Systems Act, 2007.
- iii. Grant of 'in-principle' authorisation to applicant entities, shall not be construed as authorisation unless the entity is granted 'authorisation' under Section 7 of the Payment and Settlement Systems Act, 2007.